

1	2	3
		29. Sharda Gramin Bank
		30. Bundelkhand Kshetriya Gramin Bank
16. Nagaland (1)		31. Nagaland Rural Bank
17. Orissa (9)		32. Koraput Panchabati Grama Bank
		33. Cuttack Gramya Bank
18. Punjab (5)		34. Faridkot Bhatinda Gramin Bank
19. Rajasthan (14)		35. Jaipur Nagapur Anchalik Gramin Bank
		36. Bhilwara Ajmer Kshetriya Gramin Bank
		37. Shekhawati Gramin Bank
20. Tamil Nadu (3)		38. Vallalar Grama Bank
21. West Bengal (9)		39. Howrah Gramin Bank
		40. Bardman Gramin Bank
22. Uttar Pradesh (40)		41. Bhagirath Gramin Bank
		42. Saryu Gramin Bank
		43. Vindhyavasini Gramin Bank
		44. Avadh Gramin Bank
		45. Samyut Gramin Bank
		46. Farrukhabad Gramin Bank
		47. Prathma Bank
		48. Basti Gramin Bank
		49. Gorakhpur Kshetriya Gramin Bank

(Note : Figures in brackets indicate total No. of RRBs in the State)

[English]

Loss Making PSUs

2764. (DR. G.L. KANAUIA):

Will the Minister of LABOUR be pleased to state:

(a) whether the Government propose to constitute a high level committee to study low productivity/efficiency of employees in PSUs which results in losses;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA):
(a) to (c). The Government has no such proposal to constitute a high level committee to study low productivity/efficiency of employees in PSUs. Productivity and quality improvement is no longer a matter of choice but the essence of survival in the emerging competitive

environment. To provide further fillip to productivity and quality improvement the National Productivity Council has taken the initiative to generate productivity consciousness through seminars, workshops meetings, discussions throughout the country.

[Translation]

C.B.I. Raids in Banks

2765. SHRI BRAHMAN AND MANDAL:
SHRI SHRAVAN KUMAR PATEL:

Will the Minister of FINANCE be pleased to state:

(a) whether the C.B.I. has conducted raids on several public sector banks of the country during the recent past and detected some cases of frauds;

(b) if so, the details thereof for the last two years and the amount involved therein; and

(c) the punitive steps taken in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):
(a) to (c). Central Bureau of Investigation (CBI) has reported that during the last two years 1993 and 1994 they have conducted 282 searches of the residential/office premises of various bank officials in connection with investigation of 133 cases of bank frauds, etc. registered during the period. The amount involved in the searches including immovable property during the years 1993 and 1994 was Rs. 113.62 lakhs and Rs. 50.64 lakhs respectively.

CBI has reported that action has been initiated against the accused persons for the above cases as per law.

Guarantee to Investors

2766. SHRI MANJAY LAL:

Will the Minister of FINANCE be pleased to state:

(a) whether international financial institutions and investors have offered to make investment in power and irrigation sector of the country;

(b) if so, the details thereof;

(c) whether the Government have offered guarantee for some proposals of companies and rejected guarantee for others;

(d) if so, the reasons therefor;

(e) whether the Government propose to continue the policy of guarantee; and

(f) if so, the financial implications for such counter guarantee?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASEKHARA MURTHY):
(a) and (b). Yes Sir. With the initiation of the private